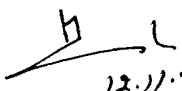


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 08.11.2021 To 12.11.2021				
S/N O.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<u>FINAL ORDER</u>		
1.	E/1902/2002 WITH E/M/51304/2018	FO/51928/2021	10/11/2021	12/11/2021
		<u>MISC ORDER</u>		
1.	E/ROM/50019/2020 IN E/52081/2018	MO/50152/2021	08/11/2021	12/11/2021
		<u>I.O. ORDER</u>		
		Nil		
				 12.11.21 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Vikash(LDC)